

(c) whether the scheduled tribes have been benefited from these schemes; and

(d) if so, to what extent?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Yes. A number of schemes have been sanctioned. A reference is invited to the Progress Report on Dandakaranya circulated to all Members of Parliament on the 10th August, 1960.

(c) and (d). It is yet too early to say. The schemes are still in their infancy.

Export of Pepper

2339. Shri Maniyangadan: Will the Minister of Commerce and Industry be pleased to state the quantity of black pepper exported from each of the ports in India during each month from the year 1957?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The port-wise figures are not readily available. The time and labour involved in compiling these figures for each port and for each of the 44 months since January, 1957 may not be commensurate with the result likely to be achieved. The hon. Member may kindly refer to the published issues of 'Monthly Statistics of Foreign Trade of India' for such specific information as he may like to possess.

Zamindari Abolition Act of Himachal Pradesh

2340. Shri Ramam: Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 1271 on the 4th April, 1960 and state at what stage is the writ petition challenging the validity of Zamindari Abolition Act of Himachal Pradesh pending in the Supreme Court?

The Deputy Minister of Planning (Shri S. N. Mishra): The validity of the Act has been upheld by the Supreme Court.

Bharat Sevak Samaj

2341. Shri Ramam: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 2029 on the 12th April, 1960 and state:

(a) whether Government have received the report on the working of the Lok Qarya Kshetra in Jammu and Kashmir from the Bharat Sevak Samaj; and

(b) if so, the details of work done by them during 1959-60?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) There are three Kshetras in Jammu and Kashmir State, namely Marh (District Jammu), Handwara and Kulgam (North Kashmir). Three whole-time workers, one *sahyogi* and two *up-sahyogies* worked in each of these Kshetras throughout the year 1959-60.

Preliminary work:

The workers visited 362 villages and did extensive work in these villages. 74 public meetings, 83 group meetings and 59 workers meetings were held. They discussed the following subjects in these meetings:—

1. Sanitation.
2. Construction of roads.
3. Construction of Bunds for irrigation purposes.
4. Construction of school buildings, digging of compost pits and irrigation channels.
5. National solidarity.
6. Preparation of village development plans.

Social Enlightenment:

57 cultural activities, namely *kathas*, *kavi sammelans* or *mushiaras*, folk dances or music, dramas, excursions and film shows were held. Pledges on social good conduct, anti-dowry, anti-social and anti-untouchability were obtained from about 1,000 persons.